

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-92-2020**

Jovin Christie Roddlino
D'Souza @ Jovin Rodrigues

... Applicant

Versus

State of Goa & Anr.

... Respondents

Shri G. Pednekar, Advocate for the Applicant.

Shri M. Amonkar, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 4 DECEMBER 2020

P.C. :

The learned Additional Public Prosecutor seeks time to get instructions.

Post the matter on 11.12.2020.

DAMA SESHADRI NAIDU, J.

NH